

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES
LOK SABHA

UNSTARRED QUESTION No. 1955

TO BE ANSWERED ON FRIDAY, DECEMBER 21, 2018/ AGRAHAYANA 30, 1940 (SAKA)

Aadhar Verification Charges

1955. SHRI PINAKI MISRA:

Will the Minister of FINANCE be pleased to state:

- (a) whether the banks in the country propose to transfer the charges which are levied by the Unique Identification Authority of India (UIDAI) as a cost of Aadhaar verification, to the public/customers and if so, the details thereof;
- (b) whether the said charges of UIDAI on banks will be transferred to public/customers in full or partially borne by the banks; and
- (c) if so, the details thereof?

Answer

The Minister of State in the Ministry of Finance
(SHRI SHIV PRATAP SHUKLA)

(a) to (c) As apprised by Unique Identification Authority of India (UIDAI), it does not levy any transaction charges for either Yes/No or e-KYC authentication.
